

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1485/2021

This the 1st day of October, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Iqbal Lone, Age 56 Years S/o Sh. Nazir Ahmad R/o 21/5 Firdousabad
Sunjwan, Tehsil & District Jammu.

.....Applicant

(Advocate:- Mr.Sudershan Sharma)

Versus

1. U.T. of J&K through Commissioner/Secretary, Home Department, Civil Secretariat, Jammu/Srinagar-PIN Code:180001.
2. Director, Forensic Science Laboratory, Jammu-PIN Code:180001.
3. Deputy Director cum Officer In-charge, Forensic Science Laboratory, Jammu-PIN Code:180001.
4. Sh. Mushtaq Ahmed, Deputy Director/Enquiry Officer, Officer In-charge, Forensic Science Laboratory, Srinagar-PIN Code:190018.

.....Respondents.

(Advocate: Mr. Amit Gupta, AAG)

ORDER
ORAL

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

At the outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a limited time frame.



2. We have heard Mr.Sudershan Sharma, learned counsel for the applicant and Mr.Amit Gupta, learned A. A.G. for the respondents and perused the records.

3. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a period of four weeks from the date of receipt of a certified copy of this order.

4. It is made clear that we have not entered into the merits of the case.

5. No order as to costs.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/